

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 7348 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Shri S. Khound
District & Sessions Judge,
Golaghat.

Dated Guwahati, the 16th December, 2019.

Sub:- Permission for LTC.

Ref:- Your Memo No. DJ(G) 10874/2019, dated 05.12.2019.

Sir,

With reference to the above, I am directed to inform you that you have been accorded permission to avail LTC along with family members (subject to fulfilling the criteria of dependant family members) to visit Haridwar, Uttarakhand by availing LTC during Winter Vacation in the month of December, 2019 for the block period of 2018-2021, by the shortest possible route, as per existing Rules.

Yours faithfully,

sd/-

Memo No.HC.VII-03/2019/ 7351- 7349- /A dated 16.12.19
Copy to:-

1. The Principal Accountant General (A&E) Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action

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16/12/19
JT. REGISTRAR (VIGILANCE)

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